

ITEM NO.35

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1159/2019

HDFC BANK LTD. & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[FOR DISPOSAL]

(IA No. 82393/2021 - APPLICATION FOR PERMISSION
IA No. 71228/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 71223/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 124773/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 165173/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 165501/2022 - CLARIFICATION/DIRECTION
IA No. 61446/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 71249/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 138308/2019 - GRANT OF INTERIM RELIEF
IA No. 61445/2021 - GRANT OF INTERIM RELIEF
IA No. 71227/2021 - INTERVENTION APPLICATION
IA No. 165500/2022 - INTERVENTION APPLICATION
IA No. 71221/2021 - INTERVENTION APPLICATION
IA No. 124771/2022 - INTERVENTION APPLICATION
IA No. 138312/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES
IA No. 71247/2021 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS
IA No. 80671/2021 - REFERENCE TO A LARGER BENCH)

WITH

W.P.(C) No.1469/2019 (X)

(IA No. 69823/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 60457/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 68792/2021 - INTERVENTION/IMPLEADMENT
IA No. 69822/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 60455/2021 - STAY APPLICATION
IA No. 192986/2019 - STAY APPLICATION)

W.P.(C) No. 709/2021 (X)

(IA No. 73705/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 73701/2021 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 683/2021 (X)

(IA No. 74524/2021 - APPLICATION FOR TAKING ON RECORD
IA No. 105686/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 71688/2021 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 690/2021 (X)

(IA No. 72207/2021 - STAY APPLICATION)

W.P.(C) No. 768/2021 (X)

(IA No. 81044/2021 - STAY APPLICATION)

W.P.(C) No. 765/2021 (X)

(FOR ADMISSION)

SLP(C) No. 14343/2022 (XVII)

(IA No. 115751/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 15024/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 59/2023 (X)

(IA No. 11656/2023 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 410/2023 (X)

(IA No. 65002/2023 - GRANT OF INTERIM RELIEF)

Date : 10-03-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Rajesh Kumar Gautam, AOR
Mr. Anant Gautam, Adv.
Mr. Deepanjal Choudhary, Adv.
Mr. Vibhu Sharma, Adv.
Ms. Likivi Jakhalu, Adv.
Mr. Rishi Chauhan, Adv.
Mr. Aman Gahlot, Adv.
Ms. Azal Aekram, Adv.

Mr. Rakesh Sinha, Adv.
Mr. Anand Srivastava, Adv.
Mr. Aashish Srivastava, Adv.
Ms. Deepti Bhardwaj, Adv.
Ms. Shweta Singh Parihar, AOR
Mr. Kshitij Padhi, Adv.

Mr. Tushar Mehta, Solicitor General
 Mr. Sanjay Kapur, AOR
 Mr. Surya Prakash, Adv.
 Ms. Shubhra Kapur, Adv.
 Ms. Santha Smruthi, Adv.

Mr. Mukul Rohatgi, Sr. Adv.
 Mr. Dharav Shah, Adv.
 Ms. Apoorva Kaushik, Adv.
 Mr. Shubham Saini, Adv.
 Mr. Aayush Maheshwari, Adv.
 Mr. M. Thangathurai, Adv.
 Mr. Pranaya Goyal, AOR

Mr. Prashant Bhushan, Adv.
 Mr. Pranav Sachdeva, AOR
 Mr. Sanyam Jain, Adv.
 Mr. P Rohit Ram, Adv.

Ms. Praveena Gautam, AOR
 Mr. Pawan Shukla, Adv.
 Ms. Tissy Annie Thomas, Adv.
 Mr. Rohan Bansla, Adv.

Mr. O. P. Gaggar, AOR
 Mr. Sachindra Karn, Adv.

Mr. Divyanshu Sahay, AOR
 Ms. Shradha Narayan, Adv.
 Mr. Akshay Sahay, Adv.

For Respondent(s) Mr. Rakesh Sinha, Adv.
 Mr. Anand Srivastava, Adv.
 Mr. Aashish Srivastava, Adv.
 For M/s Lex Regis Law Offices, AOR

Mr. Raj Bahadur Yadav, AOR

Mr. Tushar Mehta, Solicitor General
 Mr. Gurmeet Singh Makker, AOR
 Mr. Rajat Nair, Adv.
 Mr. Navanjay Mahapatra, Adv.
 Ms. Astha Singh, Adv.
 Mr. Bani Dixit, Adv.
 Mr. Mayank Pandey, Adv.

Mr. S. S. Shroff, AOR
 Mr. Rakesh Dwivedi, Sr. Adv.
 Ms. Misha, Adv.

Mr. Siddhant Kant, Adv.
Ms. Mahima Sareen, Adv.
Ms. Moulshree Shukla, Adv.
Ms. Sanyukta Fauzdar, Adv.
Mr. Eklavya Dwivedi, Adv.
Mr. Mohd. Yasir, Adv.

Mr. Jaideep Gupta, Sr. Adv.
Mr. Ramesh Babu M. R., AOR
Ms. Manisha Singh, Adv.
Ms. Nisha Sharma, Adv.
Ms. Jagriti Bharti, Adv.
Ms. Rohan Srivastava, Adv.
Ms. Tanya Chowdhary, Adv.

Ms. Praveena Gautam, AOR
Mr. Pawan Shukla, Adv.
Ms. Tissy Annie Thomas, Adv.
Mr. Rohan Bansla, Adv.

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Dharav Shah, Adv.
Ms. Apoorva Kaushik, Adv.
Mr. Shubham Saini, Adv.
Mr. Aayush Maheshwari, Adv.
Mr. M Thangathurai, Adv.
Mr. Pranaya Goyal, AOR

Mr. H. S. Parihar, AOR
Mr. Jaideep Gupta, Sr. Adv.
Mr. Kuldeep S. Parihar, Adv.
Ms. Ikshita Parihar, Adv.

Mr. Pranav Sachdeva, AOR
Mr. Sanyam Jain, Adv.
Mr. P. Rohit Ram, Adv.

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Dharav Shah, Adv.
Ms. Apoorva Kaushik, Adv.
Mr. Shubham Saini, Adv.
Mr. Aayush Maheshwari, Adv.
Mr. Varun Y. Tyagi, Adv.
Mr. Toshiv Goyal, Adv.
Mr. Aman Raj Gandhi, AOR

Mr. Sanjay Kapur, AOR

Mr. D. Bharat Kumar, Adv.
Mr. Aman Shukla, Adv.
Ms. Yatika Gupta, Adv.
Mr. Bhoumik Nayyar, Adv.

Mr. S. Prasada Rao, Adv.
Mr. M. Chandrakanth Reddy, Adv.
Mr. Gopal Jha, AOR

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Dharav Shah, Adv.
Ms. Apoorva Kaushik, Adv.
Mr. Shubham Saini, Adv.
Mr. Aayush Maheshwari, Adv.
Mr. Varun Y. Tyagi, Adv.
Mr. Toshiv Goyal, Adv.
Mr. Aman Raj Gandhi, AOR

Mr. Prashant Bhushan, AOR
Mr. Pranav Sachdeva, Adv.
Mr. Sanyam Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the present petitions along with Writ Petition (Civil)
No.573 of 2003 before a combination of three-Judges Bench, after
obtaining orders from Hon'ble the Chief Justice of India.

(SAPNA BISHT)
COURT MASTER (SH)

(RANJANA SHAILY)
ASSISTANT REGISTRAR